

DIVISION BENCH
COURT - I

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/329(KB)2022
IA(I.B.C)/662(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	CITY UNION BANK LIMITED VS AMRITAPUR TEA CO LTD
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Mayukh Roy, Adv.] For the Applicant

ORDER

1. Ld. Counsel for the Applicant present.
2. **IA(I.B.C)/662(KB)2024-**
 - a. Ld. Counsel appearing for the Applicant seeks 3 days' time to file hard copy of this application with the Registry.
 - b. At request, time is allowed.
 - c. Post this matter on **15/04/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**